

# The Arunachal Pradesh Gazette

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#### ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY SECRETARIAT **ITANAGAR**

The 14th October, 2017

No. LA/BILL-11/2017.—The following Bill introduced in the Arunachal Pradesh Legislative Assembly on the 14th October, 2017 is published under Rules 73 of the Rules of Procedure and Conduct of Business in Arunachal Pradesh Legislative Assembly for general information.

**BILL NO. 12 OF 2017** 

### THE ARUNACHAL PRADESH SALARIES, ALLOWANCES AND PENSION OF MEMBERS OF THE LEGISLATIVE ASSEMBLY (AMENDMENT) BILL, 2017

#### **BILL**

further to amend the Arunachal Pradesh Salaries, Allowances and Pension of Members of the Legislative Assembly, Act, 1983 (No. 8 of 1983).

BE it enacted by the Legislative Assembly of Arunachal Pradesh in the Sixty-eighth Year of the Republic of India as follows:

1. (1) This Act may be called the Arunachal Pradesh Salaries, Allowances Short title, and Pension of Members of the Legislative Assembly (Amendment) extent and Act, 2017.

commencement.

- (2) It shall come into force at one.
- In the Arunachal Pradesh Salaries, Allowances and Pension of the Substitution Legislative Assembly Act, 1983 (hereinafter referred to as the Principal of Section 3. Act), for section 3, the following section shall be substituted namely:-

"3. On and from the date of the Arunachal Pradesh Salaries, Allowances and Pension of Members of the Legislative Assembly, Act, 2017, there shall be paid to the Members of Legislative Assembly a Composite salary of rupees one lakh twenty thousand per mensem.

Provided that, the other perks, facilities, incentives and nonquantifiable allowances which are not specified in this Act shall be regulated by an executive order as per actual or at such rate with ceiling limit as the State Government may determine from time to time as may be deemed appropriate."

In the Principal Act, sections 4, 5, 6, 7, 8, 9 and 10 shall be deleted.

Deletion of Sections 4,5,6,7,8,9 and 10.

In the Principal Act, for section 11 the following shall be substituted.

Substitution of Section 11.

"11. On and from the Commencement Arunachal Pradesh Salaries, Allowances and Pension of Members of the Legislative Assembly, Act, 2017 there shall be paid a Pension of rupees sixty thousand per mensem for the first term to every person who have served for a period of four years whether continuous or not as a member of the Legislative Assembly. Provided that where any person has served for the subsequent term, there shall be paid an additional Pension of Rupees five thousand per mensem upto five tenures subject to maximum ceiling limit of eighty five thousand per mensen.

Provided further that, in case of death of a Member while in office, irrespective of term of four years, shall be entitled to pension.

Provided further also, the Ex-Members (Councilors) of Provisional Legislative Assembly and Pradesh Council shall be paid a Pension of rupees sixty thousand per mensem who has served as a Member of such Legislative Assembly or Pradesh Council as the case may be".

Deletion of Section 11A and 11B. 5. In the Principal Act, section 11A and 11B, shall be deleted.

Substitution of 11C.

In the Principal Act for section 11C, the following shall be substituted namely:-

"11C. On and from the Commencement of the Arunachal Pradesh Salaries, Allowances and Pension of Members of the Legislative Assembly Act, 2017, there shall be paid a family Pension to the family of a deceased Legislator (including Ex-Member, Councilors) of Provisional Legislative Assembly and Pradesh Council, not exceeding sixty percent of the last Pension drawn by such deceased Legislator, being a family pension to;

- (i) His/her spouse during his/her lifetime or till he/she remarries or
- (ii) His/her children till they attain the age of twenty five years and in case of daughter, till they get married if such legislator leaves no spouse.

Provided that where more than one person becomes entitled for pension under this section, all such persons shall draw the said pension in equal shares.

Dated Itanagar, the . . . . October, 2017.

M. Lasa Secretary, Legislative Assembly, Arunachal Pradesh, Itanagar.